

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

CP(CAA)- 1516-1520(MB)/2018

CORAM:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

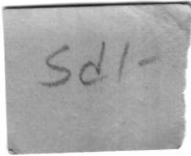
ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 05.09.2018

NAME OF THE PARTIES: CP 1516 – Emacity Trade Pvt. Ltd.
CP 1517 – Vision Millennium Exports Pvt. Ltd.
CP 1518 – Exotic and Speciality Fats Pvt. Ltd.
CP 1519 – Moebius Credit and Capital Pvt. Ltd.
CP 1520 – Arabesque Mercantile Pvt. Ltd.

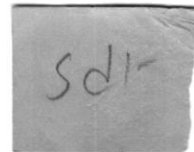
SECTION: 230-232 of Companies Act, 2013.

ORDER

At request of the Petitioner's Counsel, list this matter on 27.09.2018.



RAVIKUMAR DURAISAMY
Member (Technical)



B.S.V. PRAKASH KUMAR
Member (Judicial)